

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 1094/Confdl./2017
II-3-1/2017

Bilaspur, dated the 7 / 10 / 2017

The following Members of Lower Judicial Service, as specified in Column No. (2) of the table below, are, hereby, assigned additional charge of the Court as mentioned in Column No. (3) until further orders: -

TABLE

Sl.No.	Name & presently posted as	Additional Charge
(1)	(2)	(3)
1.	Shri Sumit Kapoor, II Civil Judge Class-I, Korba	Labour Court, Korba
2.	Ku. Pushplata Markande, II Civil Judge Class-I, Raigarh	Labour Court, Raigarh

BY ORDER OF THE HIGH COURT


(GAUTAM CHOURDIYA)
REGISTRAR GENERAL

Endt. No. 1095/Confdl./2017
II-3-1/2017

Bilaspur, dated the 07 / 10 / 2017

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.

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- (12) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (14) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (15) Registrar (Computerisation/ I. & E./ Vigilance), High Court of Chhattisgarh, Bilaspur for information.
- (16) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (17) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (18) President, Industrial Court, Ghadi Chowk, Raipur for information.
- (19) a.) Shri Sumit Kapoor, II Civil Judge Class-II, Korba,
b.) Ku. Pushplata Markande, II Civil Judge Class-I, Raigarh
for information and compliance. He/She is directed to take additional charge of the Court mentioned in column no. (3) of the table on pre-page immediately and send his/her taking over charge report through the concerned District Judge to the Registry.
- (20) District & Sessions Judge, Korba/ Raigarh for information.
- (21) Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (22) Joint Registrar (Checker & D.D.O./ S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (23) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (24) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ E./ Judicial/ R.G.), High Court of Chhattisgarh, Bilaspur for information.
- (25) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (26) Deputy Registrar (Accounts & Pay Bill/ A.R.(J)/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (27) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (29) Section Officer/In-charge, Accounts/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / Juvenile Justice Cell/ Library/ Pension / Protocol/ Record Room (Admn.)/ R.G./ Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

11/ 21/3/11
 (GAUTAM CHOURDIYA)
 REGISTRAR GENERAL

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